

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND MINISTER OF FOOD
AND CIVIL SUPPLIES (SHRI H.K.L.
BHAGAT): (a) and (b). On account of the
unprecedented drought in the country, the
Central Government has advised the State
wherever and to the extent necessary.

(c) The imposition of stock-limits goes
a long way in checking profiteering and
hoarding and in ensuring availability in the
market which plays a role in containing
prices.

Use of Satellites by Public Sector Undertakings

4691. SHRI SHIBALLAV PANIGRAHI:
Will the Minister of COMMUNICATIONS be
pleased to state:

(a) whether some Public Sector Under-
takings have been using satellite network for
communication;

(b) whether some more Public Sector
Undertakings have also planned to extend
their communication network through IN-
SAT—(I) B; and

(c) if so, the details of the Public Under-
takings that have taken steps to use satel-
lites?

THE MINISTER OF STATE IN THE
MINISTRY OF COMMUNICATIONS (SHRI
SONTOSH MOHAN DEV): (a) Yes, Sir.
These are:

- i) Oil and Natural Gas Commission
- ii) National Fertilizers Ltd., and
- iii) Indian Telephone Industries.

(b) Yes, Sir.

(c) 1. For the following Public Sector

Undertakings the schemes have
been finalised and are under exe-
cution:

- i) Press Trust of India.
 - ii) Coal India Ltd. Phase—I,
 - iii) National Thermal Power Corpn.,
 - iv) Oil & Natural Gas Commission
(Hazira Earth Station.)
 - v) Gas Authority of India Ltd.,
2. The proposals received from the
following undertakings for the use
of Satellite based services have
been found feasible and firm de-
mand received for execution.

- i) Coal India Ltd. Phase—II
- ii) Nuclear Power Corporation of In-
dia Ltd.

3. The proposals received from the
following Undertakings for the use
of Satellite based services have
been found feasible and are under
the consideration of these Under-
takings. Firm demands from them
are still to be received.

- i) Oil India Ltd.
- ii) National Airport Authority.
- iii) Oil & Natural Gas Commission
Data Network.
- iv) Indian Telephone Industries
(Phase—II).
- v) Indian Oil Corporation.

4. Feasibility studies are in progress
in respect of M/s Computer Mainte-
nance Corporation.